

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 218 OF 2016

Dated: 28th September, 2018

**Present: Hon'ble Mr. B. N. Talukdar, Technical Member (P&NG)
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of :

Hindustan Petroleum Corporation Ltd.Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Manu Seshadri

Counsel for the Respondent(s) : Mr. Rajinder Kaul for R-1

Mr. Rajat Navet
Ms. Sanya Talwar for R-2

ORDER

Learned counsel appearing on behalf of the Respondent No.1 had filed a report, the same be placed on record.

At the request of the learned counsel appearing on behalf of the Appellant due to his personal inconvenience today, list the matter on **4th October, 2018.**

(Justice N. K. Patil)
Judicial Member
bn/vg

(B. N. Talukdar)
Technical Member (P&NG)